

on its demand and price. Government have sanctioned a new unit of Integrated Fisheries Project, Cochin at Visakhapatnam in order to study the utilisation of low value fish, including by-catch, landed by deep sea trawlers.

(b) and (c). Government have no proposals to arrange export/sale of fish from the major fishing harbours, as these are expected to be taken up by private sector and State Fisheries Corporations.

Master Plan for Development of Buddhist Places in Orissa

*800. SHRI BRAJA MOHAN MOHANTY : Will the Minister of TOURISM be pleased to state :

(a) whether any Buddhist Cultural Centre in Orissa is included in the tourist circuit for promoting tourism;

(b) whether any master plan has been prepared for the development of Buddhist places like Lalitgiri, Pushagiri and Udaigiri as tourist centres;

(c) if so, the details thereof;

(d) whether any of these centres is being internationally or nationally projected for attraction of the tourists; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDHAR GOMANGO) : (a) Yes, Sir.

(b) Yes, Sir.

(c) For development of the Buddhist Centres at Lalitgiri, Udaigiri and Ratnagiri, the Central Ministry of Tourism has got a Master Plan prepared by the Town and Country Planning Organisation of the Ministry of Urban Development.

(d) It will be premature to project the centres for attraction of tourists at this stage as the development of required infrastructure is still in progress.

(e) Does not arise.

Committee on unorganised Labour

*801. SHRI VIJOY KUMAR YADAV : Will the Minister of LABOUR be pleased to state :

(a) whether Government have constituted a Committee to look into the conditions, problems and grievances of unorganised workers in the country;

(b) whether the Committee has submitted its report;

(c) if so, what are the recommendations of the Committee regarding the upliftment of the bidi workers; and

(d) what steps Government are taking to implement those recommendations ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) to (d). The Government is seized of the problems of the unorganised workers in the country. With a view to achieving a better understanding of all-India as well as region-specific problems, thereby getting an insight into issues relevant to the overall development process as well as specifically rural labour oriented programme, the Government set up a National Commission on Rural Labour in August, 1987. The terms of reference of the Commission are given below in the statement. The Commission has not submitted any report and therefore, the question of the Government taking steps to to implement those recommendations does not arise.

Statement

Terms of Reference of the National Commission on Rural Labour

1. To study in a dynamic setting, the problems of identification, categorisation and quantification of rural labour, taking into account its economic, social and regional dimensions.
2. To study, in the context of a changing traditional socio-economic frame-work, the economic, social and working conditions of rural labour and the disabilities, including a lack of social security, arising therefrom.
3. To study the existing legislative and other provisions intended to protect the interests of Rural labour and to assess the effectiveness of these measures as also that of the appertinent administrative arrangements and delivery systems.